

IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH : KOLKATA
[Before Sri Aby. T. Varkey, Judicial Member & Shri M. Balaganesh, AM]

I.T.A No.1494/Kol/2017
Assessment Year : 2012-13

M/s Baba Bhootnath Trade & Commerce Ltd. -vs.- ITO , Ward-9(2), Kolkata

[PAN: AADCB 3010 D]

(Appellant)

(Respondent)

C O R R I G E N D U M

Per Shri M. Balaganesh, AM

The last two Paragraph Nos.5.1 & 6 in the order passed by this Tribunal dated 05.04.2019 vide ITA No.1494/Kol/2017, are typographical error and not pertaining to the assessee/appellant's case. Therefore, these two Paragraph Nos.5.1 & 6 are hereby deleted by this Tribunal.

This corrigendum will form part of the earlier order dated 05.04.2019.

Sd/-
A.T. Varkey
Judicial Member

Sd/-
M. Balaganesh
Accountant Member

Dated:30.04.2019
[RS, Sr.PS]

Copy of the order forwarded to:

1. M/s Baba Bhootnath Trade & Commerce Ltd., 30, Jambhulwadi, Room No.B 404/405, (4th Floor), Near Edward Cinema, Kalbadevi Road, Mumbai-400 002.
2. I.T.O., Ward-9(2), Kolkata.
3. CIT(A), Kolkata
4. CIT, Kolkata.
5. CIT(DR), Kolkata Benches, Kolkata.

True copy

By Order

Assistant Registrar.
ITAT, Kolkata

